

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

O.A. No. 164/93  
T.A. No.

DATE OF DECISION 4-10-1993.

Shri Nanji G. Sarvaiya Petitioner

Party in Person Advocate for the Petitioner(s)

**Versus**

Union of India and Others Respondent

Shri R.M. Vin Advocate for the Respondent(s)

**CORAM :**

The Hon'ble Mr. N.B. Patel Vice Chairman.

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

Nanji Ghoghabhai Sarvaiya  
Western Railway Garage,  
Jr. Cleaner, Residing at  
Railway Colony, Loco Shed  
Chaptra (Behind), Porbandar

Applicant.

Advocate Party in Person

Versus

1. Union of India  
Notice to be served through  
Divisional Railway Manager (Works)  
Western Railway, Bhavnagar

2. Shri A.K. Mishra,  
Divisional Mechanical Engineer  
(D.M.E.) Carriage and Wagon  
Bhavnagar, Bhavnagar Para.

3. Shri L.P. Trivedi  
Garriage Wagon Superintendent  
Western Railway, Veraval.

Respondents

Advocate Shri R.M. Vin

ORAL JUDGEMENT

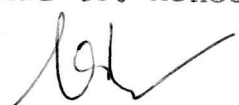
In


Date 4-10-93.

O.A. 164 of 1993

Per Hon'ble Shri N.B. Patel Vice Chairman.

Mr. Vin is present. The applicant is not present despite the intimation having been given to him under Postal Certificate. Hence, dismissed for default. No order as to costs.

  
(V. Radhakrishnan)  
Member (A)

  
(N.B. Patel)  
Vice Chairman.